

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1476
TO BE ANSWERED ON 26.07.2016**

1476. NURSING CARE HOME FOR ELDERLY

**SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes under implementation for running and maintenance of nursing care homes for the elderly in the country;
- (b) whether the Government has issued any guidelines for establishing old age homes by the private sector and if so, the details thereof;
- (c) whether the Government has prescribed the minimum qualification and training requirements for personnel employed in these homes along with the minimum facilities that are mandated by the Government old age homes;
- (d) if so, the details thereof;
- (e) whether the Government monitors the functioning of such old age homes and home-care placement agencies that provide care for the elderly; and
- (f) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which, grants-in-aid are given for running and maintenance of inter-alia, Respite Care Homes and Continuous Care Homes for a Minimum of 25 Senior Citizens suffering from mild to severe disability. Recognized Charitable Hospitals/Nursing Homes/Medical Institutions/Colleges are also eligible for funding. If the project is of larger size (say for 50 or 75 beneficiaries), the grant-in-aid for maintenance of such Old Age Homes will be sanctioned on a proportionate basis. A copy of the cost of project of Respite Care Homes and Continuous Care Homes under the Scheme of IPOP is at Annexure.

(b) No Madam.

(c) & (d): Yes Madam. As per the norms of the Scheme of IPOP, each Old Age Home is required to have a Medical Doctor, Superintendent/Warden/Manager, a Social Worker/Counsellor, Midwife/ Nurse, Cook, Helper/Sweeper and Chowkidar in its staff. The training requirement for personnel employed in these home are taken care of by the National Institute of Social Defence (NISD), an autonomous body of this Department which organises

training programmes for various stake holders including personnel employed in these homes in collaboration with Regional Resource Training Centres for capacity building for effective delivery of service by centres funded by the Ministry. The following qualifications have been prescribed in the Scheme for engaging the staff:-

Doctor- The person concerned must have formal qualification (recognized by the Medical Council of India or any State Government Authority) in medicine including Alternative system of medicine. Preference should be given to doctor having MBBS qualification.

Social Worker- Graduate. In the event of concerned person not having Graduate level academic qualification it shall be necessary for him/her to have minimum three years of working experience in the social sector.

In other cases also as far as possible persons with appropriate qualifications or experience must be engaged so as to maintain acceptable service standards.

All the implementing Agencies shall seek compliance with statutory approvals and clearances as applicable before implementation of the project.

(e) & (f) Yes. Madam. Financial and physical performance is periodically reviewed in the Ministry to ensure that allocations provided for the Schemes of the Ministry are fully utilized. The performance of the aforesaid Scheme is reviewed from time to time through inter alia, periodic field visits of nodal officers of the Ministry, Regional Conference with State Secretaries, release of grants to NGOs only on receipt of Audited Accounts and Utilization Certificate in respect of grants released during the previous years etc.

Annexure

**2. Maintenance of Respite Care Homes and Continuous Care Homes
(Referred to at Para 4 (ii) of the Scheme)**

Grant-in aid is given to agencies who have shown a credible track record in running Old Age Homes for a minimum of 150 beneficiaries. Such agencies will be eligible for grants for running and maintenance of continuous care or respite care homes for a minimum of 25 Senior Citizens suffering from mild to severe disability. Recognized Charitable Hospitals/ Nursing Homes/Medical Institutions/Colleges are also eligible for funding. If the project is of larger size (say for 50 or 75 beneficiaries), the grant-in-aid for maintenance of such Old Age Homes will be sanctioned on a proportionate basis. The organizations shall be allowed to incur expenditure under the following Heads:

(Amt. in Rs.)

S. NO	ITEMS	RATES
I.	Recurring Expenditure: (a to e)	*X Category- 10,52,800/- p.a. *Y Category- 10,04,800- p.a. *Z Category- 9,92, 800- p.a.
(a)	Staff Honorarium	
	(i) Doctor	1,24,800/- p.a
	(ii) Superintendent./ Warden/ Manager	78,000/- p.a
	(iii) Midwife / Nurse	66,600/- p.a
	(iv) Cook	44,400/- p.a
	(v) Helper/Sweeper	22,200/- p.a
	(vi) Chowkidaar	22,200/- p.a
	Total of (i) to (vi)	3,58,200/- p.a
(b)	Building Rent (Or Maintenance @ 10% of rent in case of owned building).	*X-1,68,000/- p.a *Y-1,20,000/-p.a *Z-1,08,000/- p.a
(c)	Health Care (Medicine, Nutrition and Hygiene (oil, soap, clothing etc.)	4,52,600/- p.a
	(i) Nutrition	3,62,600/- p.a
	(ii) Medicine/ tests	45,000/- p.a
	(iii) Special soap, <u>diapers, disposables etc.</u>	45,000/- p.a
(d)	Pathological Test material	37,000/- p.a
(e)	Miscellaneous and unforeseen (electricity, water, stationery, postage, maintenance of furniture etc.)	37,000/- p.a

II.	Non-Recurring Items (at the time of setting up of the project): Includes medical equipment, oxygen cylinders, utensils, furniture, etc.	2,22,000/-
	Total (I+II)	*X Category- Rs. 12,74,800/- *Y Category- Rs. 12,26,800/- *Z Category Rs. 12,14,800/-

**X, Y, and Z are the three categories of cities classified for the purpose of drawing House rent allowance in Central Government.*